

OFFICE OF THE LD. PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ's): DELHI

INTERNAL-ORDER

In view of Interim order bearing no. 32526-576/Admn.II/P&T/HQs/Delhi/2022 dated 04th May 2022, the following internal posting orders are being made with immediate effect:-

SL. NO.	NAME OF THE OFFICIAL	AT PRESENT WORK ASSIGNED	WORK TO BE ASSIGNED
1.	Sh. Amarjeet Sah- JA	Newly posted	Attached with Ms. Sunita-JJA/consignment clerk in Record Room (Sessions)
2.	Sh. Kashif Ahmed Alvi-JJA	Newly posted	Consignment Clerk in West District in Record Room (Civil)

Note: - Non-compliance shall be viewed seriously.


(HEMRAJ)

Additional District Judge, (Central)/
Officer-In-Charge, Record Rooms
Tis Hazari Court, Delhi

F.No.1./RRs/THC/Delhi/2022 10476-493-1

Dated 10 MAY 2022

Copy forwarded for information and necessary action to:-

1. PS to Ld. Principal District & Sessions Judge (HQ's), Tis Hazari Courts, Delhi.
2. PS to District & Sessions Judge, West District, Tis Hazari Court, Delhi.
3. The Sr. A.O. (J), Administration I, II, III, Tis Hazari Courts, Delhi
4. The Account Officer, Accounts Branch Central and West District, THC, Delhi.
5. The Branch Incharges, Record Room (Civil, Sessions & Criminal), Tis Hazari Courts, Delhi.
6. The Officials Concerned.
7. Reader to Officer Incharge, Record Rooms, Tis Hazari Courts, Delhi.
8. Dealing official, Personal file/CR/Leave/Website Committee/Layers.


Branch Incharge

Record Room (Civil), THC, Delhi